

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

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M.A. No.60/1758/2019 & Date of decision: 14.11.2019
M.A. No.60/1787/2019
O.A. No.60/558/2017

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).

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1. Gurvinder Pal Singh S/o Sh. Inder Singh, R/o H. No.419-A, Sector 41-A, Chandigarh.
2. Rakesh Jain S/o Late Rohtas Kumar Jain, R/o # 1551, Sector-4, Panchkula, Sr. Sup.
3. Paramjit Singh, S/o Late Dharam Singh, R/o # 3256, Sector-27 D, Chandigarh.
4. Preeti Bala W/o Sh. Sunil Mehra, R/o # 1822F, Sector 7C, Chandigarh.
5. Uma Aggarwal, D/o Sh. Subhash Chand, R/o # 2940, Sector-15, Chandigarh.
6. Veena Rani W/o Sh. Vijay Kumar Kakkar, R/o # 2213B, Sector-27C, Chandigarh, Sr. Sup.
7. Jasbir Singh W/o Sh. Sarup Singh, R/o Village Dadumajra, Chandigarh.
8. Darshan Rani, W/o Sh. Subhash Chander, R/o # 203, Tower 24, Royal Estate, CHD-AMB High, Zirakpur.
9. Arvinder Nanda, W/o S. Surjeet Singh, R/o 2089, Sector 21C, Chandigarh.
10. Nirmal Sharma W/o Sh. R.C. Sharma, R/o # 1813F, Sec-7C, Chandigarh.
11. Purshotam Ohri (Sr. Supervisor) S/o Late Sh. V.P. Phri, aged 57 years, R/o #1816 A, Sector-7C, Chandigarh.
12. Surinder Kumar Sharma, S/o Sh. Bansi Lal, R/o #1863, Sector 7-C, Chandigarh.
13. Harish Chander S/o Behri Lal, R/o # 1729/1, Sector-39B, Chandigarh.

14. Sudershan Kumari, W/o Sudarshan Kumar, R/o # 652, Sector-10, Panchkula.
15. Navita Sharma D/o Sh. S.R. Sharma, R/o #405, Sector 43-A, Chandigarh.
16. Ashok Kumar S/o Sh. Nathu Ram Gupta, R/o # 810/1, Sector-40A, Chandigarh.
17. Ashwani Kumar S/o Jiwan Dass, R/o # 3198/2, Sector 44-D, Chandigarh, Sr. Sup.
18. Anil Kumar Jain S/o Vijay Kumar Jain, R/o 1209 A, Sector-46A, Chandigarh.
19. Saroj Makhija (Legal Heir), aged 53 years, widow of Late Sh. Krishan Kumar, resident of House No.264-P, Urban Estate, Sector-7, Ambala City of Haryana.

(All working as Data Entry Operator Gr. 'B' except applicants no.2, 6, 11 and 16, who are Senior Supervisors (Group 'B') in the office of Directorate of Census Operations, U.T. Chandigarh.



... APPLICANTS

VERSUS

1. Union of India, through Secretary, Ministry of Home Affairs, North Block, Central Secretariat, New Delhi-110007.
2. Registrar General India cum Census Commissioner, 2-A, Man Singh Road, New Delhi-110011.
3. Directorate of Census Operations, U.T., Plot No.2B, Sector 19-A, Madhya Marg, Chandigarh-160019.

... RESPONDENTS

PRESENT: Sh. Rohit Seth, counsel for the applicants.

Sh. Sanjay Goyal, counsel for the respondents.

ORDER (Oral)**SANJEEV KAUSHIK, MEMBER (J):-**

1. Heard.
2. Sh. Sanjay Goyal, learned counsel for the respondents informs that order dated 30.7.2018 of this Court, execution of which has been sought, is under challenge in judicial review in CWP No.32681/2019. This Case was allowed on the basis of order dated 30.7.2018 in O.A. No.60/558/2017 titled **Jaswan Kaur & Ors. Vs. U.O.I. Etc.**, which is also under challenge in CWP No.31722/2019, in which the Hon'ble High Court while issuing notice, has granted six weeks time to the respondents to comply with the order of this Court subject to final outcome of the Writ Petition. Therefore, he submitted that present petition be disposed of and respondents will comply with the order within the time allowed in this case as well.
3. Learned counsel for the applicants also endorses the same.
4. In the wake of above, present petition is disposed of as the Writ Petition is pending before the Hon'ble High Court coupled with the fact that respondents have agreed to comply with the order within six weeks. However, liberty is granted to the applicants that if respondents do not comply with the order within stipulated time, then they can apprise this Court. M.A. No.60/1787/2019 also stands disposed of accordingly.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 14.11.2019.
Place: Chandigarh.
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